



**HIGH COURT OF TRIPURA**  
**AGARTALA**

**NOTIFICATION**

Dated, Agartala, the 28<sup>th</sup> March, 2017

In exercise of the powers conferred under Section 5 of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015, Hon'ble the Chief Justice, High Court of Tripura has been pleased to constitute a Commercial Appellate Division in the High Court of Tripura comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice S. Talapatra. Since, the commercial appellate work in the High Court is very little, the sitting of the said Commercial Appellate Bench shall be held as and when the cases are fixed by the concerned Bench which shall be normally on Friday.

**This is issued in partial modification of the earlier Notification dated 19.04.2016.**

By Order,

Sd/-

**(S. G. Chattopadhyay)**  
Registrar General

**No.F. 30 (24)-HC/2017/ 6189-242**

**March 28, 2017**

**Copy to: -**

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate; High Court of Tripura, Agartala;
07. The LR & Secretary, Law, Govt. of Tripura, Agartala;
08. The Registrar (Vigilance), High Court of Tripura, Agartala;
09. The Registrar (Judicial), High Court of Tripura, Agartala;
10. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
11. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. The Deputy Secretary to the Govt. of India, Ministry of Law and Justice, Department of Justice, Jailsalmer House, 26, Mansingh Road, New Delhi-110011;
14. The Deputy Registrar(s), High Court of Tripura, Agartala;
15. The Chief Librarian, High Court of Tripura, Agartala;
16. The Secretary to the Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;

17. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
18. The Assistant Registrar(s), High Court of Tripura, Agartala;
- ✓ 19. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the official website of the High Court of Tripura;
20. The Librarian-cum-RO, High Court of Tripura, Agartala;
21. The Superintendent(s), High Court of Tripura, Agartala;
22. The Sr. Grade Translator-cum-I/c. Paper Book Section, High Court of Tripura, Agartala;
23. The Court Master(s), High Court of Tripura, Agartala;
24. All the Bench Sections, High Court of Tripura, Agartala;
25. Notice Board of the Court-house; and
26. Order File.

  
28.3.17  
Registrar General